

Cause List for Mediation Centre

Date : 19/02/2025

Mediator : Ms. Amita Goyal, Advocate

Case No.: 12139/24	Case Id: 2412M10542	Referring Judge : Sh. Abhay Choudhary, DJS	Hearing Time : 11:30:00 AM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
M/S NOIDA POLYCHEM PVT LTD	Vs.	M/S R P ENTERPRISES & ANR	
		Total Days spent :	69
Case No.: 94/21	Case Id: 2411M09359	Referring Judge : Ms. Tapasya Aggarwal, DJS	Hearing Time : 12:30:00 PM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			
ASHOK KUMAR BHARDWAJ	Vs.	JAMEEL AHMED	
		Total Days spent :	104
Case No.: 196/23	Case Id: 2411M09821	Referring Judge : Sh. Sachin Gupta, DHJS	Hearing Time : 12:30:00 PM
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES			
ANTA DEVI	Vs.	KAMLESH KUMAR & ORS	
		Total Days spent :	90
Case No.: 446/16	Case Id: 2501M00893	Referring Judge : Ms. Anamika, DJS	Hearing Time : 2:30:00 PM
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS			
STATE	Vs.	VINISH & ORS	
		Total Days spent :	20
Total : 4			

Mediator : Ms. Anju Dixit, Advocate

Case No.: 2526/23	Case Id: 2501M00158	Referring Judge : Ms. Manisha Bhau, DJS	Hearing Time : 12:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
HDFC BANK LTD	Vs.	AMRIT ARJUN SINGH	
		Total Days spent :	41
Case No.: 8270/17	Case Id: 2501M00101	Referring Judge : Ms. Neha Goel, DJS	Hearing Time : 12:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
ICICI BANK LTD	Vs.	VISHAL ARORA	
		Total Days spent :	41
Case No.: 1101/24	Case Id: 2411M09664	Referring Judge : Ms. Neha Pandey, DJS	Hearing Time : 12:00:00 PM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			
SAURABH AGGARWAL	Vs.	RNI NEWS AGENCY PVT LTD & ORS	
		Total Days spent :	97
Case No.: 1118/23	Case Id: 2411M10016	Referring Judge : Sh. Sahil Khurmi, DJS	Hearing Time : 12:30:00 PM
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT			
TPDDL	Vs.	VIKAS NAGAR	

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Total Days spent : 83

Case No.: 2734/18 Case Id: 2502M01404 Referring Judge : Sh. Kapil Gupta, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:30:00 PM
MANOJ KUMAR Vs. SARITA DEVI & ANR

Total Days spent : 6

Total : 5

Mediator : Ms. Babita Chaudhary, Advocate

Case No.: 349/24 Case Id: 2502M01353 Referring Judge : Ms. Deepika Goyal Shokeen, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 PM
MONIKA Vs. JAGMOHAN VASHISHITHA & ORS

Total Days spent : 6

Case No.: 1537/23 Case Id: 2501M00905 Referring Judge : Ms. Neha Pandey, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM
UNION BANK OF INDIA Vs. NEELIMA LADIES GARMENTS & COSMETICS

Total Days spent : 20

Case No.: 516/15 Case Id: 2502M01361 Referring Judge : Sh. Gaurav Goyal, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:30:00 PM
STATE Vs. RAHAT BEGUM & ORS

Total Days spent : 6

Case No.: 289/24 Case Id: 2501M00597 Referring Judge : Sh. Naresh Kumar Malhotra, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM
M/S SUNDARAM FINANCE LTD Vs. ASHIF M

Total Days spent : 27

Total : 4

Mediator : Ms. Kusum Lata Sharma, Advocate

Case No.: 4813/22 Case Id: 2410M08778 Referring Judge : Sh. Pranjal Gangwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM
DCB BANK LTD Vs. JASWANT ROHILLA

Total Days spent : 134

Total : 1

Mediator : Ms. Madhu Kalia, Advocate

Case No.: 369/19 Case Id: 2502M01407 Referring Judge : Ms. Samiksha Gupta, DJS

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Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Hearing Time :	11:00:00 AM				
STATE	Vs. RAJENDER DHINGRA	Total Days spent :	6				
Case No.:	362/20	Case Id:	2502M01349	Referring Judge :	Sh. Umesh Kumar, DJS	Hearing Time :	12:00:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	AJAY KHARI	Vs. NDMC	Total Days spent :	6		
Case No.:	1361/24	Case Id:	2501M00674	Referring Judge :	Ms. Disha Singh, DJS	Hearing Time :	12:30:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND	MANJEET KAUR GUJRAL	Vs. JASVINDER SINGH KAPOOR	Total Days spent :	27		
Case No.:	1360/24	Case Id:	2501M00673	Referring Judge :	Ms. Disha Singh, DJS	Hearing Time :	12:30:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND	BEENU GUJRAL	Vs. JASVINDER SINGH	Total Days spent :	27		
Case No.:	8090/19	Case Id:	2502M01351	Referring Judge :	Ms. Shreya Singh, DJS	Hearing Time :	12:30:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	ASHOK SHARMA	Vs. SUSHANT SHEKHAR	Total Days spent :	6		
Case No.:	685/24	Case Id:	2501M00351	Referring Judge :	Sh. Naresh Kumar Malhotra, DHJS	Hearing Time :	2:00:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	M/S NAINI FINCAP LTD	Vs. DOLI & ANR	Total Days spent :	34		
Case No.:	9626/18	Case Id:	2412M10505	Referring Judge :	Sh. Abhay Choudhary, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	POOJA FINELEASE LTD	Vs. MOHD IKRAM	Total Days spent :	69		
Case No.:	914/24	Case Id:	2501M00618	Referring Judge :	Sh. Rishabh Tanwar, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	M/S VINTAGE CREDIT & LEASING PVT LTD	Vs. PRIYANKA MALHOTRA	Total Days spent :	27		
Case No.:	261/23	Case Id:	2502M01408	Referring Judge :	Ms. Akansha Gautam, DJS	Hearing Time :	3:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	JASLEEN KAUR	Vs. DIPINDER SINGH BINDRA	Total Days spent :	6		
Total :							

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Mediator : Ms. Priyanka Kasana, Advocate

Case No.: 362/19 Case Id: 2501M00337 Referring Judge : Sh. Manoj Kumar Sharma, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 12:15:00 PM
SNEH GULATI Vs. JAGDISH PRASAD CHOURASIA
Total Days spent : 34

Case No.: 183/24 Case Id: 2501M00343 Referring Judge : Sh. Arun Sukhija, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 12:30:00 PM
SANDEEP BATRA Vs. RITU BATRA
Total Days spent : 34

Case No.: 698/24 Case Id: 2502M01348 Referring Judge : Ms. Divya Gupta, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR INJUNCTION Hearing Time : 12:30:00 PM
SUNIL CHOPRA Vs. ONKAR SINGH BHATIA
Total Days spent : 6

Case No.: 5511/20 Case Id: 2412M10551 Referring Judge : Sh. Anubhav Bijalwan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
M/S BANSAL CREDITS LTD Vs. RAM NARAYAN & ORS
Total Days spent : 69

Case No.: 10100/19 Case Id: 2501M00338 Referring Judge : Sh. Mayank Mittal, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 3:00:00 PM
DPCC Vs. FATMA BEGUM
Total Days spent : 34

Case No.: 528/24 Case Id: 2501M00152 Referring Judge : Ms. Deepika Goyal Shokeen, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 3:00:00 PM
ANKITA UTREJA Vs. RAKESH CHOWDHARY & ORS
Total Days spent : 41

Case No.: 1037/23 Case Id: 2412M10736 Referring Judge : Sh. Neeraj Sharma, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR DAMAGES Hearing Time : 3:00:00 PM
AJAY TYAGI Vs. PUNIT TYAGI AND ORS
Total Days spent : 62

Total : 7

Mediator : Ms. Rajani Chauhan, Advocate

Case No.: 353/24 Case Id: 2411M09363 Referring Judge : Ms. Aneesa Bishnoi, DJS

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Case Type : MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time : 11:00:00 AM
MAMTA	Vs. BRIJESH DHAHIA & ORS
	Total Days spent : 104
Case No.: 3902/23 Case Id: 2411M09601 Referring Judge : Ms. Kirandeep Kaur, DJS	Hearing Time : 12:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	
ASHOK KUMAR GUPTA	Vs. MUNNE KHAN
	Total Days spent : 97
Case No.: 613875/16 Case Id: 2412M10502 Referring Judge : Sh. Manoj Kumar Sharma, DHJS	Hearing Time : 12:00:00 PM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY	
M/S SKY EQUITY PVT LTD	Vs. M/S SWASTIK HOSPITAL & ANR
	Total Days spent : 69
Case No.: 633/24 Case Id: 2412M10550 Referring Judge : Ms. Shivli Talwar, DJS	Hearing Time : 12:00:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE	
KIRAN BALA	Vs. ROHTASH KUMAR
	Total Days spent : 69
Case No.: 1624/18 Case Id: 2412M10716 Referring Judge : Ms. Aditi Chaudhary, DHJS	Hearing Time : 12:30:00 PM
Case Type : MATRIMONIAL : PETITION FOR DIVORCE	
NANAK KABIR	Vs. MADHU MITTA
	Total Days spent : 62
Case No.: 988/21 Case Id: 2412M10259 Referring Judge : Sh. Shiv Kumar, DHJS	Hearing Time : 2:00:00 PM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	
AVINASH CHANDRA ARORA	Vs. M/S NARINDER THAKUR & SONS HUF
	Total Days spent : 76
Case No.: 3556/22 Case Id: 2412M10728 Referring Judge : Ms. Pooja Suhag, DJS	Hearing Time : 3:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	
KAMAL GUPTA	Vs. M/S CAPRISE FINANCIAL SERVICES AND ORS
	Total Days spent : 62
Case No.: 3555/22 Case Id: 2412M10730 Referring Judge : Ms. Pooja Suhag, DJS	Hearing Time : 3:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	
AARTI GUPTA	Vs. M/S CAPRISE FINANCIAL SERVICES
	Total Days spent : 62
Case No.: 3557/22 Case Id: 2412M10729 Referring Judge : Ms. Pooja Suhag, DJS	Hearing Time : 3:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	
SHUBHAM MITTAL	Vs. M/S CAPRISE FINANCIAL SERVICES
	Total Days spent : 62

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Case No.: 392/24 Case Id: 2501M00595 Referring Judge : Sh. Nikhil Chopra, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 3:00:00 PM
M/S LIVSMART HOSPITALITY PVT LTD Vs. M/S MARS INFRASTRUCTUTRE
Total Days spent : 27
Total : 10

Mediator : Ms. Sarita Aggarwal, Advocate

Case No.: 1046/22 Case Id: 2412M10726 Referring Judge : Ms. Neha Pandey, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 11:30:00 AM
M/S ASHOKA BROTHERS SANITATIONS INDIA PVT LTD Vs. RAJ MALHOTRA
Total Days spent : 62

Case No.: 494/23 Case Id: 2501M00930 Referring Judge : Sh. Ram Lal Meena, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 12:00:00 PM
STATE Vs. HUMA
Total Days spent : 19

Case No.: 947/24 Case Id: 2501M00892 Referring Judge : Ms. Hemani Malhotra, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM
UNION BANK OF INDIA Vs. VIKAS SRIVASTAV
Total Days spent : 20

Case No.: 154/23 Case Id: 2501M00901 Referring Judge : Sh. Naresh Kumar Malhotra, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM
CAMPUS ACTIVWEAR LTD Vs. LIBRO FOOTWEAR PVT LTD & ORS
Total Days spent : 20
Total : 4

Mediator : Not Assigned, NIL

Case No.: 710/23 Case Id: 2502M01598 Referring Judge : Sh. Manoj Kr. Nagpal, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 10:00:00 AM
ABDUL WAHAB KHAN Vs. MOHD SHAKEEL @ TIGER
Total Days spent : -1

Case No.: 5162/18 Case Id: 2502M01431 Referring Judge : Ms. Deshna Golichha, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:30:00 AM
KAILASH VERMA Vs. HARIOM KUMAR
Total Days spent : 5

Case No.: 81/20 Case Id: 2502M01144 Referring Judge : Sh. Ram Lal Meena, DHJS

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Case Type : BSES YPL	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT		Hearing Time : 12:00:00 PM
	Vs.	WASIUDDIN	Total Days spent : 12
Case No.: 903/22	Case Id: 2502M01146	Referring Judge : Sh. Ram Lal Meena, DHJS	
Case Type : STATE	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT	Hearing Time : 12:00:00 PM	
	Vs.	NAWABUDDIN	Total Days spent : 12
Case No.: 265/24	Case Id: 2502M01594	Referring Judge : Ms. Divya Gupta, DJS	
Case Type : SATYA PAL SINGH	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Hearing Time : 12:00:00 PM	
	Vs.	SUKHDEV SINGH	Total Days spent : -1
Case No.: 573/16	Case Id: 2502M01061	Referring Judge : Sh. Ram Lal Meena, DHJS	
Case Type : STATE	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT	Hearing Time : 12:30:00 PM	
	Vs.	SULTANA	Total Days spent : 17
Case No.: 967/17	Case Id: 2502M01596	Referring Judge : Sh. Parveen Singh, DHJS	
Case Type : PRATAP SINGH @ OM PRAKASH	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Hearing Time : 12:30:00 PM	
	Vs.	BABU RAM	Total Days spent : -1
Case No.: 198/16	Case Id: 2502M01606	Referring Judge : Sh. Ram Lal Meena, DHJS	
Case Type : STATE	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT	Hearing Time : 12:30:00 PM	
	Vs.	MEHTAB ALAM	Total Days spent : -1
Case No.: 319/21	Case Id: 2502M01386	Referring Judge : Sh. Ram Lal Meena, DHJS	
Case Type : STATE	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT	Hearing Time : 12:30:00 PM	
	Vs.	MOHD FAIZAN	Total Days spent : 5
Case No.: 190/18	Case Id: 2502M01597	Referring Judge : Sh. Ram Lal Meena, DHJS	
Case Type : BSES YPL	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT	Hearing Time : 12:30:00 PM	
	Vs.	HAROON & ANR	Total Days spent : -1
Case No.: 1042/24	Case Id: 2502M01595	Referring Judge : Ms. Shaina Goyal, DJS	
Case Type : ALIYA HASAAN	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time : 12:30:00 PM	
	Vs.	KHALID SAIFULLA & ORS	Total Days spent : -1

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Case No.: 903/24 Case Id: 2502M01605 Referring Judge : Sh. Sachin Gupta, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 2:00:00 PM
SUNIL KUMAR Vs. SURESH KUMAR
Total Days spent : -1

Case No.: 3460/20 Case Id: 2502M01591 Referring Judge : Sh. Abhay Choudhary, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
HAVELLS INDIA LTD Vs. M/S ELECTRONIC HUB
Total Days spent : -1

Case No.: 1068/24 Case Id: 2502M01592 Referring Judge : Sh. Rishabh Tanwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
ALPINE POLYRUB PVT LTD Vs. JIGNESH SHAH
Total Days spent : -1

Case No.: 17877/16 Case Id: 2502M01593 Referring Judge : Ms. Vandana, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 2:00:00 PM
CHANDERWATI SHARMA Vs. VIDYA WANI KHURANA & ORS
Total Days spent : -1

Case No.: 800/24 Case Id: 2502M01599 Referring Judge : Sh. Ashutosh Kumar, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM
SHEETAL HANDA & ORS Vs. AMIT ARORA
Total Days spent : -1

Case No.: 902/24 Case Id: 2502M01600 Referring Judge : Sh. Sachin Gupta, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 2:00:00 PM
HARI SHANKAR Vs. SURESH KUMAR
Total Days spent : -1

Case No.: 623/23 Case Id: 2502M01601 Referring Judge : Sh. Sachin Gupta, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 2:00:00 PM
REENA @ RENU Vs. PAWAN & ORS
Total Days spent : -1

Case No.: 906/24 Case Id: 2502M01602 Referring Judge : Sh. Sachin Gupta, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 2:00:00 PM
SATYA PAL SINGH Vs. SURESH KUMAR
Total Days spent : -1

Case No.: 904/24 Case Id: 2502M01604 Referring Judge : Sh. Sachin Gupta, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 2:00:00 PM
SATYA PRAKASH Vs. SURESH KUMAR
Total Days spent : -1

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Case No.: 3692/24	Case Id: 2502M01607	Referring Judge :	Ms. Shreya Singh, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time : 2:00:00 PM
M/S PARTIK ELECTRICALS INDIA	Vs.	SBT MANUFACTURING PVT LTD	
			Total Days spent : -1

Case No.: 3699/24	Case Id: 2502M01608	Referring Judge :	Ms. Shreya Singh, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time : 2:00:00 PM
M/S PARTIK ELECTRICALS INDIA	Vs.	SBT MANUFACTURING PVT LTD	
			Total Days spent : -1

Case No.: 4396/24	Case Id: 2502M01609	Referring Judge :	Ms. Sana Khan, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time : 2:00:00 PM
BASIT KHAN	Vs.	YUSUF @ RIZWAN	
			Total Days spent : -1

Case No.: 1411/24	Case Id: 2502M01610	Referring Judge :	Sh. Umang Joshi, DJS
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time : 2:00:00 PM
NEELAM SHARMA & ANR	Vs.	RAVI KAPOOR	
			Total Days spent : -1

Case No.: 517/21	Case Id: 2502M01611	Referring Judge :	Sh. Abhishek Srivastava, DHJS
Case Type : PARTITION : SUIT FOR PARTITION			Hearing Time : 2:00:00 PM
MANJU BALA SHARMA	Vs.	ARUN SHARMA & ANR	
			Total Days spent : -1

Case No.: 8539/24	Case Id: 2502M01613	Referring Judge :	Sh. Abhay Choudhary, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time : 2:00:00 PM
DEEPAK	Vs.	YASHPAL SINGH	
			Total Days spent : -1

Case No.: 44/25	Case Id: 2502M01614	Referring Judge :	Ms. Ekta Gauba Mann, DHJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time : 2:00:00 PM
SANJUCTA KABASI & ORS	Vs.	THE STATE & ANR	
			Total Days spent : -1

Case No.: 35/24	Case Id: 2502M01615	Referring Judge :	Sh. Murari Prasad Singh, DHJS
Case Type : MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL			Hearing Time : 2:00:00 PM
MOHD RAHBAR	Vs.	AFREEN PARWEEN	
			Total Days spent : -1

Case No.: 905/24	Case Id: 2502M01603	Referring Judge :	Sh. Sachin Gupta, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES			Hearing Time : 2:00:00 PM
MITHAI LAL	Vs.	SURESH KUMAR	

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Total Days spent : -1

Case No.: 626/21 Case Id: 2502M01616 Referring Judge : Sh. Neeraj Sharma, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
SWATI GUPTA Vs. KANISHKA GUPTA
Total Days spent : -1

Case No.: 905/24 Case Id: 2502M01612 Referring Judge : Sh. Digvinay Singh, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:30:00 PM
JCDECAUX ADVERTISING INDIA PVT LTD Vs. SUPER MARCHE 37 TRADERS LLP & ORS
Total Days spent : -1

Total : 31

Mediator : Sh. Baljeet Kumar, Advocate

Case No.: 1315/22 Case Id: 2501M00325 Referring Judge : Ms. Sukriti Jha, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 1:00:00 PM
POOJA ANGRA Vs. KISHAN LAL
Total Days spent : 34

Case No.: 1017/23 Case Id: 2412M10258 Referring Judge : Sh. Shiv Kumar, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
MANJU CHORARIA Vs. TRIPT SINGH
Total Days spent : 76

Case No.: 665/22 Case Id: 2412M10718 Referring Judge : Ms. Neha Pandey, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
RAJ PAL TYAGI AND ORS Vs. ANIL SHARMA AND ANR
Total Days spent : 62

Case No.: 209/23 Case Id: 2412M10712 Referring Judge : Ms. Akansha Gautam, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
POONAM Vs. GULSHAN LAMBA
Total Days spent : 62

Case No.: 4821/19 Case Id: 2501M00389 Referring Judge : Sh. Shubham Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
SHRIRAM CITY UNION FINANCE LTD Vs. MICROMOL SOLUTIONS
Total Days spent : 34

Case No.: 234/21 Case Id: 2501M00891 Referring Judge : Sh. Murari Prasad Singh, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 2:00:00 PM
BARKHA MALHOTRA & ANR Vs. HIMANSHU MALHOTRA

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Total Days spent : 20

Case No.: 762/22 Case Id: 2501M00953 Referring Judge : Sh. Ankit Solanki, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
TARZAN ELECTRICALS PVT LTD Vs. OM GALAXY

Total Days spent : 20

Case No.: 176/17 Case Id: 2501M00900 Referring Judge : Sh. Sahil Gupta, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM
VED PRAKASH Vs. VIJAY RATAWAL

Total Days spent : 20

Total : 8

Mediator : Sh. Dharamvir Gupta, Advocate

Case No.: 822/24 Case Id: 2501M00309 Referring Judge : Ms. Illa Rawat, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM
TATA CAPITAL LTD Vs. BABA HANUMAN STONE CRUSHING CO & ORS

Total Days spent : 36

Case No.: 11684/17 Case Id: 2501M00946 Referring Judge : Sh. Anubhav Bijalwan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
SIROHI HOME PRODUCTS PVT LTD Vs. VIJAY KUMAR

Total Days spent : 20

Total : 2

Mediator : Sh. Durga Pd., Advocate

Case No.: 5388/19 Case Id: 2501M00579 Referring Judge : Sh. Shubham Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
HDFC BANK LTD Vs. KIRAN BAJAJ

Total Days spent : 29

Total : 1

Mediator : Sh. J.L. Singla, Advocate

Case No.: 1271/24 Case Id: 2411M10033 Referring Judge : Sh. Murari Prasad Singh, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 12:00:00 PM
SHIVANI SAGAR Vs. GAURAV GUPTA

Total Days spent : 83

Case No.: 784/21 Case Id: 2412M10508 Referring Judge : Sh. Shiv Kumar, DHJS

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Cause List for Mediation Centre

Date : 19/02/2025

Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time :	2:00:00 PM
ACHIN MEHTA	Vs.	SALIENT HOSPITALITY PVT LTD & ORS	
		Total Days spent :	69
Case No.:	1017/20	Case Id:	2502M01363
		Referring Judge :	Ms. Disha Singh, DJS
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR INJUNCTION	Hearing Time :	2:00:00 PM
MUNNA PRAJAPATI	Vs.	ANIRUDH PRAJAPATI	
		Total Days spent :	6
Total :	3		

Mediator : Sh. Naveen Grover, Advocate

Case No.:	943/24	Case Id:	2501M00153
		Referring Judge :	Sh. Sidhant Krishan Singh, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	12:30:00 PM
M/S METRO SAFETY INDSUTRIES	Vs.	M/S SHRI RAM HARDWARE STORE	
		Total Days spent :	41
Case No.:	959/19	Case Id:	2501M00102
		Referring Judge :	Ms. Neha Paliwal, DHJS
Case Type :	PARTITION : SUIT FOR PARTITION	Hearing Time :	2:00:00 PM
HARISH KUMAR	Vs.	ANIL KUMAR	
		Total Days spent :	41
Case No.:	126/21	Case Id:	2412M10275
		Referring Judge :	Ms. Shagun Sharma, DHJS
Case Type :	PARTITION : SUIT FOR PARTITION	Hearing Time :	3:00:00 PM
PRIYA	Vs.	MANOJ KUMAR SHARMA	
		Total Days spent :	76
Total :	3		

Mediator : Sh. Nikhil Chopra, DHJS

Case No.:	310/24	Case Id:	2501M00888
		Referring Judge :	Sh. Ajay Gupta, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Hearing Time :	12:00:00 PM
YES BANK LTD	Vs.	YUSUF YUNUS	
		Total Days spent :	20
Case No.:	1118/24	Case Id:	2501M00593
		Referring Judge :	Sh. Gorakh Nath Pandey, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Hearing Time :	2:00:00 PM
AXIS BANK LTD	Vs.	KAJOL KANSAL	
		Total Days spent :	27
Case No.:	2368/23	Case Id:	2501M00616
		Referring Judge :	Sh. Sahil Khurmi, DJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Hearing Time :	2:15:00 PM

Cause List for Mediation Centre

Date : 19/02/2025

M/S DP2 INTERNATIONAL

Vs. DEEPAK AGGARWAL

Total Days spent : 27

Case No.: 2370/23

Case Id: 2501M00617

Referring Judge : Sh. Sahil Khurmi, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 2:15:00 PM

M/S DPZ INTERNATIONAL

Vs. RAJEEV KUMAR

Total Days spent : 27

Case No.: 62/23

Case Id: 2501M00598

Referring Judge : Ms. Vandana, DHJS

Case Type : PARTITION : SUIT FOR PARTITION

Hearing Time : 2:30:00 PM

SUBHASH CHAND

Vs. JWALA DEVI & ORS

Total Days spent : 27

Total : 5

Mediator : Sh. Purender Lakra, Advocate

Case No.: 21/24

Case Id: 2502M01367

Referring Judge : Ms. Pooja Yadav, DJS

Case Type : MATRIMONIAL : MATRIMONIAL OTHERS

Hearing Time : 2:00:00 PM

SANGEETA RAWAT

Vs. ROHIT KUMAR

Total Days spent : 6

Case No.: 6737/23

Case Id: 2501M00885

Referring Judge : Ms. Pooja Suhag, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

M/S SHRIRAM FINANCDE LTD

Vs. SUNEEL

Total Days spent : 20

Case No.: 1209/22

Case Id: 2501M00322

Referring Judge : Ms. Shagun Sharma, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 2:30:00 PM

M/S ASPS ASSOCIATES PVT LTD

Vs. MADHU BALA AGGARWAL

Total Days spent : 34

Total : 3

Mediator : Sh. Rajesh Kumar Goel, DHJS

Case No.: 2433/24

Case Id: 2501M00689

Referring Judge : Sh. Sidhant Krishan Singh, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

SG POLYMER

Vs. INDU SHARMA

Total Days spent : 25

Total : 1

Mediator : Sh. Sanjay Garg II, DHJS

Cause List for Mediation Centre

Date : 19/02/2025

Case No.:	509/23	Case Id:	2411M09888	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			Hearing Time :	11:00:00 AM
BSES RPL		Vs.	MANJU		
				Total Days spent :	88
Case No.:	259/17	Case Id:	2501M00867	Referring Judge :	Sh. Ram Lal Meena, DHJS
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			Hearing Time :	11:00:00 AM
STATE		Vs.	RAJNI		
				Total Days spent :	22
Total :	2				

Mediator : Sh. Tarun K Rattan, Advocate

Case No.:	160/24	Case Id:	2411M10085	Referring Judge :	Ms. Akansha Gautam, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	11:30:00 AM
DIPU		Vs.	ANIL & ORS		
				Total Days spent :	83
Case No.:	626/22	Case Id:	2501M00387	Referring Judge :	Ms. Helly Fur Kaur, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	11:30:00 AM
ANITA		Vs.	REWTI LAL		
				Total Days spent :	34
Case No.:	11191/18	Case Id:	2501M00081	Referring Judge :	Ms. Deshna Golichha, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
INDUSIND BANK LTD		Vs.	AMIT SHARMA		
				Total Days spent :	41
Case No.:	7939/17	Case Id:	2501M00897	Referring Judge :	Ms. Deshna Golichha, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
M/S INDUSIND BANK LTD		Vs.	SONU YADAV		
				Total Days spent :	20
Case No.:	2239/23	Case Id:	2501M00948	Referring Judge :	Sh. Anubhav Bijalwan, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
MUTHOOT FINANCE LTD		Vs.	RAHUL ARORA		
				Total Days spent :	20
Case No.:	509737/16	Case Id:	2501M00615	Referring Judge :	Sh. Amit Rana, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM
POOJA FINLEASE LTD		Vs.	MANOJ KUMAR		
				Total Days spent :	27

Cause List for Mediation Centre

Date : 19/02/2025

Case No.: 88/24 Case Id: 2501M00679 Referring Judge : Ms. Akansha Gautam, DJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 12:30:00 PM
STATE Vs. JOGINDER SINGH
Total Days spent : 27

Case No.: 290/24 Case Id: 2501M00599 Referring Judge : Sh. Naresh Kumar Malhotra, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 3:00:00 PM
M/S SUNDARAM FINAANCE LTD Vs. GANGA RAM
Total Days spent : 27

Total : 8

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